exclusively of women through trade related training, information and counseling extension activities related to trades, products, services etc. Under the Scheme financial loans are provided by Nationalized Banks and grants by Government of India at the rate of 30% of the loan subject to maximum limit of ₹ 30.00 lakh through NGOs for capacity building and for undertaking self-employment ventures by women in non-farm activities. Under Mahila Coir Yojana, financial assistance is provided for motorized ratts for spinning coir yarn to women artisans after giving training. Government provides motorized ratts/motorized traditional ratts at 75% cost subsidy subject to a maximum ceiling of ₹ 7500/- for motorized ratts and ₹ 3200/- for motorized traditional ratts. The remaining 25% is raised by the beneficiaries.

Fund allocated for these Schemes during the current year (2015-16) is ₹ 6.70 crore. Since these are Central Sector Schemes, funds are not allocated State/UT-wise.

(d) The Governments of Chhattisgarh and Uttar Pradesh are implementing Women Entrepreneurship Award Scheme and Mahila Udyami Protasahan Yojana, respectively for development of women entrepreneurship.

Number of micro, small and medium enterprises

- 1991. DR. BHALCHANDRA MUNGEKAR: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
- (a) the number of Micro, Small and Medium Enterprises in the country for last two years as on 31st March, 2015;
 - State-wise number of each category of these enterprises;
 - the total employment generated by these enterprises, State-wise; and
- the total credit made available by the Central and State Governments to (d) these enterprises?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA): (a) to (c) As per the latest Census (Fourth Census) as well as data extracted from Economic Census 2005 conducted by Central Statistics Office, Ministry of Statistics and Programme Implementation, for activities excluded, namely wholesale/retail trade, legal, educational and social services, hotel and restaurants, transports and storage and warehousing (except cold storage), the total number and employment of Micro, Small and Medium Enterprises are 361.76 lakh and 805.24 lakh, respectively. The employment generated by the MSME filing Entrepreneurs Memorandum Part-II (EM-II) under Micro, Small and Medium Enterprises Development Act 2006 is not centrally maintained. The number of MSMEs which had filed EM-II are 7.88 lakhs for the last two years. State-wise details are given in the Statement (See below).

(d) As per the information made available by Reserve Bank India 'Outstanding credit to MSMEs by Scheduled Commercial Banks (SCBs) as at the end of March, 2015 was ₹ 11,94,173 crore'.

Statement

State-wise Distribution of Estimated number of Enterprises, Employment and number of EM-II filed of Micro, Small and Medium Enterprises

Sl. No.	State/UTs	Fourth All India Census of MSME (2006-07)		Number of EM-II filed during 2013-14 and 2014-15			
		Number of Enterprises (Lakh)	Employ- ment (Lakh)	Micro	Small	Medium	Total
1	2	3	4	5	6	7	8
1.	Jammu and Kashmir	3.01	5.75	1,804	268	5	2,07
2.	Himachal Pradesh	2.87	4.68	783	228	4	1,01
3.	Punjab	14.46	26.79	3,157	1,219	43	4,41
4.	Chandigarh	0.49	1.23	312	32	1	34
5.	Uttarakhand	3.74	6.96	4,774	332	32	5,13
6.	Haryana	8.66	18.84	2,407	1,450	106	3,96
7.	Delhi	5.52	19.81	428	552	1	98
8.	Rajasthan	16.64	30.79	33,954	2,221	81	36,25
9.	Uttar Pradesh	44.03	92.36	92,116	5,052	377	97,54
10.	Bihar	14.7	28.26	4,842	268	32	5,14
11.	Sikkim	0.17	0.79	7	6	2	1
12.	Arunachal Pradesh	0.41	1.19	26	23	1	5
13.	Nagaland	0.39	1.71	324	8	1	33
14.	Manipur	0.91	2.36	342	32	2	37
15.	Mizoram	0.29	0.81	467	23	1	49
16.	Tripura	0.98	1.75	307	34	4	34
17.	Meghalaya	0.88	1.92	741	15	3	75
18.	Assam	6.62	14.25	4,145	320	24	4,48
19.	West Bengal	34.64	85.78	24,974	1,628	22	26,62
20.	Jharkhand	6.75	12.91	6,900	139	3	7,04
21.	Odisha	15.73	33.24	5,250	537	23	5,81
22.	Chhattisgarh	5.2	9.52	2,730	510	18	3,25
23.	Madhya Pradesh	19.33	33.66	38,459	780	38	39,27
24.	Gujarat	21.78	47.73	113,661	8,642	484	122,78
25.	Daman and Diu	0.06	0.37	39	76	5	12
26.	Dadra and Nagar Haveli	0.09	0.41	80	95	8	18

1	2	3	4	5	6	7	8
27.	Maharashtra	30.63	70.04	44,708	11,740	370	56,818
28.	Andhra Pradesh	25.96#	70.69#	2,979	2,197	37	5,213
29.	Kamataka	20.19	46.72	49,231	5,337	152	54,720
30.	Goa	0.86	1.88	217	101	11	329
31.	Lakshadweep	0.02	0.06	14	0	0	14
32.	Kerala	22.13	49.62	28,291	1,571	41	29,903
33.	Tamil Nadu	33.13	80.98	166,147	79,798	13,552	259,497
34.	Puducherry	0.35	1.01	115	54	3	172
35.	Andaman and Nicobar Islands	0.14	0.38	176	36	0	212
36.	Telangana		(-)	7,825	4,736	70	12,631
	All India	361.76	805.24	6,42,732	1,30,060	15,557	7,88,349

Source: The State/UT Commissionerates/Directorates of Industries and MSME-Development Institutes. # - Includes Telangana.

Registration of recruitment agents

1992. SHRIMATI VIPLOVE THAKUR: SHRI AMBETH RAJAN:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- whether Government has received proposals/applications during the current year from various States for issue of recruiting agent certificate for overseas manpower supply, and if so, the details thereof, State-wise;
- (b) whether any amendments have been made to the guidelines for registration of recruiting agents and if so, the details thereof;
- (c) whether any mechanism has been put in place to regulate and monitor recruitment agencies/agents and if so, the details thereof; and
- (d) the number of agencies/agents against whom action was initiated during the last one year for fraudulent activities, State-wise, including Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) The Government has received 63 applications/proposals for issue of Recruiting Agent Certificate for overseas manpower supply and the details are given in Statement-I (See below).